

Register
6.7.98

No. Sitting. Attorney
to 25/8/98. for ^{Order} hearing.

O.A. 1398/93

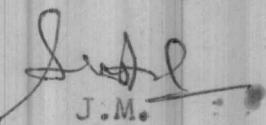
B.O.C
L.

25/8/98

Hon. Mr. S. K. Agrawal, J.M.

None is present for the applicant. Km. S. Srivastava appears as proxy counsel of Sri A. Sthalekar for the respondents and states that C.A. is ready but it could not be served upon the applicant as the counsel for the applicant was not available.

It appears that none was present for the applicant on 27/5/98, 03/2/98, ~~00~~ 14.1.98 and also on so many other dates. The applicant has lost interest in this matter. Therefore, this O.A. is dismissed in default and for non-prosecution.


J.M.

/m.m./